

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1376**

**TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2025/ MAGHA 22, 1946  
(SAKA)**

**CAPITAL PUNISHMENT**

**1376. SHRI ADHIKARI DEEPAK DEV:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of capital punishment convicted person execution are still pending in the country as on 31 December, 2024, State-wise; and**

**(b) the number of persons who applies for mercy petition in front of authority concerned?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI BANDI SANJAY KUMAR)**

**(a) to (b): As per the latest report publishes by the National Crime Records Bureau (NCRB), the State-wise details of number of capital punishment convicts in jails as on 31 December, 2022 are at Annexure-I. The details relating to number of capital punishment convicted persons whose execution is still pending and number of persons who applies for mercy petition to the authority concerned are not centrally maintained.**

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**State/UT wise Number of Capital Punishment Convicts in Jails  
as on 31<sup>st</sup> December, 2022**

Sl. No.	State/UT	Number of Capital Punishment Convicts
(1)	(2)	(3)
1	ANDHRA PRADESH	15
2	ARUNACHAL PRADESH	0
3	ASSAM	9
4	BIHAR	27
5	CHHATTISGARH	9
6	GOA	0
7	GUJARAT	49
8	HARYANA	21
9	HIMACHAL PRADESH	3
10	JHARKHAND	45
11	KARNATAKA	32
12	KERALA	19
13	MADHYA PRADESH	39
14	MAHARASHTRA	45
15	MANIPUR	3
16	MEGHALAYA	0
17	MIZORAM	0
18	NAGALAND	0
19	ODISHA	13
20	PUNJAB	10
21	RAJASTHAN	20
22	SIKKIM	0
23	TAMIL NADU	14
24	TELANGANA	9
25	TRIPURA	4
26	UTTAR PRADESH	95
27	UTTARAKHAND	20
28	WEST BENGAL	26
	<b>TOTAL (STATES)</b>	<b>527</b>
29	A & N ISLANDS	0
30	CHANDIGARH	0
31	DNH & DAMAN DIU	0
32	DELHI	9
33	JAMMU & KASHMIR	8
34	LADAKH	0
35	LAKSHADWEEP	0
36	PUDUCHERRY	0
	<b>TOTAL (UTs)</b>	<b>17</b>
	<b>TOTAL (ALL-INDIA)</b>	<b>544</b>

- As per data provided by States/UTs.

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